

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 776 OF 2013

BEFORE THE REGISTRAR M.A. SAYEED

COMMISSIONER OF INCOME TAX & ANR.

Appellant (s)

VERSUS

PARIMALA ENTERPRISES

Respondent(s)

Date: 31/10/2013 This Appeal was called on for hearing today.

For Appellant(s)

Mr Mohd. Hussain, Adv.
Mrs Anil Katiyar, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Despite reasonable opportunity the ld. Counsel for the appellant has failed to take any steps against the sole respondent.

Office report in default be placed before the Hon'ble Judge in Chambers for necessary orders/directions.

| | (M.A.SAYEED) |
| | REGISTRAR |